

(b) if so, how Government propose to provide representation to the communities in proportion to their population; and

(c) whether Government propose to think of devising some plan for reserving some seats or nomination to these classes like Scheduled Castes and Scheduled Tribes?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). It is not clear which are the backward classes numbering about 20 referred to in the question. However, under the Constitution, reservation is made only for the Scheduled Castes and Scheduled Tribes in the Lok Sabha and State Legislatures in proportion to their population. Such reservation is made on the basis of the total population of the Scheduled Castes/Tribes and not on the basis of the population of individual caste/tribe.

(c) No, Sir. There is no provision for nomination of Sch. Castes and Sch. Tribes in the Lok Sabha and State Legislatures.

Effects of Reorganisation of States

2771. SHRI DHARMAVIR VASISHT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the reorganisation of States on linguistic basis resulting in smaller States has led to greater production and prosperity; and

(b) if so, whether the Government propose to reorganise larger linguistic States in smaller units with the consent of the people of the States?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The size of a State does not necessarily have a relationship with production or prosperity of a State.

(b) There is no such proposal at present.

Transport Subsidy to Industrially Backward Districts

2772. SHRI K. B. CHETTRI: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the industrial backward Districts, State-wise;

(b) the names of the districts which are getting facility of transport subsidy; and the names of the districts which are not eligible for transport subsidy;

(c) the reasons thereof; and

(d) whether the facility of transport subsidy with regard to the district of Darjeeling is under the consideration of the Government?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Names of the industrially backward districts and areas selected to qualify for (i) concessional finance facilities and (ii) the Central Scheme of Investment Subsidy, are listed in the statements I and II, respectively laid on the Table of the House. [Placed in Library. See No. LT-633/77.]

(b) and (c). A Working Group was set up in 1968 at the instance of the Committee of the National Development Council to recommend Fiscal and Financial Incentives for starting industries in the selected backward areas. One of the recommendations of the Working Group was for provision of transport subsidy to industries in selected backward and remote areas. The recommendation was subsequently gone into further by a Committee on Transport Subsidy. The Committee was of the view that the geographic position of the State of Jammu and Kashmir and the North Eastern region was quite different from that of the other states and Union Territories. Taking into account the excessive remoteness from markets of manufactured goods, sources of principal industrial raw materials and also the data about